

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/1764/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the th 13 March, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/1793/2023 Dated 01.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at your own cost, from the morning of 11.03.2023 till the evening of 11.03.2023**, as prayed for. The Addl. District & Sessions Judge (FTC), Lakhimpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/r
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/1765/A, dated , 13-03-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/r
JT. REGISTRAR (VIGILANCE)
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